(ग) पिछले तीन वर्षों के दौरान उत्तर प्रदेश में डिब्बा-बेद एल.पी.जी. को खपत निद्रलिखित है:---

(आंकडे मी.टन.में)

र्व्ष	पैवड एल.पी.जी. की खपत		
1989-90	219824		
199 0-91	234565		
19 91-92	276895		

Proposal to increase toe price of cooking gas

1121. SHRI SHANTI TYAG1: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government propose to increase the price of cooking gas; and

(b) if so, what are the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) There is no such proposal at present.

Proposal to allow multinationals to market petroleum products

1122. SHRI SURESH KALMADI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government propose to allow multinationals to market petroleum *products* under their own brand names in the country; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) There is no bar on the use of brand names for sale in the country under the general policy of the Government. This applies also to petroleum products decanalised for imports.

Contract Awarded to the British Gas PLC

1123. SHRI SURESH KALMADI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that a contract for laying a 20 kilometer line to supply natural gas to industrial and domestic consumers in Bombay has been awarded to the British Gas PLC;

(b) Whether it is also a fact that the British Gas was not a participant in the tender invited for the purpose by the Gas Authority of India; and

(c) what are the details of the modalities for the joint venture?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA):

(a) No, Sir.

(b) Yes, Sir.

(c) GAIL have signed a Memorandum of Understanding (MOU) with British Gas to set up a joint venture company to execute the Bombay City Gas Distribution project. According to the MOU, both companies will hold 35% equity in the joint venture.

Subsidy on Kerosene Oil

1124. SHRI RAJNI RANJAN SAHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government propose to withdraw subsidy on kerosene oil,

(b) if not, whether Government are aware that subsidy does not reach the real poor as kerosene oil is distributed through ration card; and

(c) how much amount has been spent as subsidy during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) There is no such proposal at present.

(b) The benefit of subsidy reaches

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poorer sections of society, as subsidised SKO is made available to them under public Distribution System through Ration Cards. On account of introduction of parallel marketing of SKO now, in the open market more subsidised SKO would be available, through public Distribution system, for poorer section of society.

(c) The amount of subsidey provided through the pricing mechanism during the past 3 years as under:-

(Rs ./Crores)

1990-91	2334
1991-92	2364
1992-93 (Estimated)	3276

Adulteration of Diesel with Kerosene Oil

1125. SHRI RAJNI RANJAN SAHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that kerosene oil was used for adulterating diesel oil to the extent of 90 per cent and

(b) if so, what are the measures Government are taking to check the adulteration of diesel with kerosepe oil?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) Complaints of adulteration of diesel oil with kerosene are received from time to time.

(b) The following measures are taken to check adulteration in petroleum products:-

i) regular and surprise inspection by Oil Company officials;

ii) density check under MS & HSD Control Order, 1990;

iii) doping of kerosene with furfural at selected locations;

iv) surprise inspections by mobile laboratories; and

v) surprise inspections of retails outlets by State Government officials.

Petrol and Diesel Outlets in the Country

1126. SHRI RAJNI RANJAN SAHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many petrol and diesel outlets are being run by different oil companies in the country;

(b) whether Government are aware that the companies are losing heavily; and

(c) if not, what are the profits and losses of Government run diesel and petrol outlets in the country in the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) to (c) Out of 16 retail outlets in operation, owned and operated by Oil Companies, one has been commissioned recently and the working results are not yet finalised. Of the remaining, 8 outlets are making profits and 7 are losing. Profits earned by these outlets together during the last 3 years are as under:—

(Rs ./lakhs)

1989-90	13.34	
1990-91	28	
1991-92	18.88	

Proposal to Decanalise import of LPG and Kerosene

1127. DR. YELAMANCHILI SIVAJI: SHRI GURUDAS DAS GUPTA: SHRI CHATURANAN MISHRA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to a news-item appeared in the 'Indian Express' dated the 16th February, 1993 regarding the proposal to decanalise LPG and kerosene imports;

(b) if so, what are the details;